

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:281
ANSWERED ON:25.11.2014
VIOLENCE AGAINST NORTH EASTERN PEOPLE
Reddy Shri J.C. Divakar

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is a demand to introduce an Anti-Racial Discrimination Law in the country especially in the wake of recent incidents of violence against people hailing from the North-eastern region of the country; and

(b) if so, the details thereof and the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

(a) to (b): The Ministry of Home Affairs had set up a committee in February, 2014 under the Chairmanship of Shri M.P.Bezbaruah, IAS (Retd.), Member North Eastern Council to look into the various kinds of concerns of the people hailing from North Eastern States of India who are living in different parts of the country especially the Metropolitan cities and to suggest suitable remedial measures. After detailed consultation, the Committee had submitted its report on 11th July 2014. Action has been initiated to implement relevant recommendations made by the Committee.